

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 262 OF 2019 &
IA NO. 602 OF 2019**

Dated : 23rd September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Indian Captive Power Producers Association Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Mridul Chakravarty
Mr. Lakshyajit Singh Bagdwal

Counsel for the Respondent(s) : Mr. Pallav Mongia
Mr. Abhinav Goyal with
Mr. S.R. Pandey for R-1

Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya for R-2

ORDER

Rejoinder, if any, shall be filed on or before 14.10.2019 after duly serving copy on the other side.

List the matter on **14.10.2019.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

pr/mkj